

- (v) Establishing Lok Nayak Jayaprakash National Centre for excellence in humanities in Madhya Pradesh.
- (vi) Provision for toilets and drinking water in all the girls' schools.
- (vii) Schools Assessment Program.
- (viii) Simplification of norms for education.

Foreign academic centres

36. SHRI K.N. BALAGOPAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to allow foreign universities and foreign educational entities to start their academic centres in the country; and
- (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. (DR.) RAM SHANKAR KATHERIA): (a) and (b) No, Sir. The Ministry of Human Resource Development had introduced the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010 in Parliament on 3rd May, 2010. The Bill sought to put in place a mechanism to regulate the entry and operations of Foreign Educational Institutions (FEIs).

However, with the dissolution of the 15th Lok Sabha, the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010, has since lapsed.

Blacklisting of deemed universities

37. SHRIMATI WANSUK SYIEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry had blacklisted 44 deemed universities in 2009 because of crumbling infrastructure, sub-standard faculty and shoddy academic standards;
- (b) whether a four-member UGC Expert Committee, reviewing the decision for blacklisting the universities, has submitted its report to Government; and
- (c) if so, whether Government has examined the report and whether the same is being considered for submission to the Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. (DR.) RAM SHANKAR KATHERIA): (a) Keeping in view